

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6
ANSWERED ON:17.02.2006
DELAY IN CONSTRUCTION OF ROADS UNDER PMGSY
Chavda Shri Harisinh Pratapsinh;Thummar Shri Virjibhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads constructed under the Prime Minister Gram Sadak Yojana in the country as on date and the number of roads not constructed as per schedule, State-wise;
- (b) whether the Government has held any officials responsible for not completing the construction works as per schedule; and
- (c) if so, the details thereof and the action taken against them indicating the nature of action taken in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) `Rural Roads` is a State subject. Accordingly, the road works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) are implemented by the State Governments. The reports received from States/Union Territories up to December 2005 indicate that a total of 29564 road works and 82792 Kms of road length have been completed under PMGSY so far. Total expenditure of Rs. 12100.46 crore has also been reported.

The time period prescribed for completion of road works is 12-15 months from the date of approval by the Ministry of Rural Development. Against 37493 road works approved by the Ministry of Rural Development up to March 2005, the States/ Union Territories have so far reported completion of 29564 road works.

(b) & (c) Since the PMGSY road works are executed by the State Governments, it is for them to fix responsibility for delays and take appropriate action in the matter.